

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 28th March, 2023

NO.HC.VII-84/2020/2723/A #### The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam, except the Officers posted in the districts of Kamrup (Metro) and Kamrup, to participate in the "**Sensitization Programme on Application of Information & Communication Technology (ICT) in Indian Judiciary**" scheduled to be held on **01-04-2023 (Saturday)** from **9:55 A.M. to 1:30 P.M.** through **virtual mode**.

The You Tube link for the proposed training is:

<https://youtube.com/live/HbOVbuFABMI?feature=share>

The **Judicial Officers posted in the districts of Kamrup (M) and Kamrup** are directed to attend aforesaid training **physically** at K.B.R. Hall, Cotton University, Guwahati on **01-04-2023 (Saturday)** at **9:15 A.M.** positively.

The training schedule for the aforesaid programme is enclosed herewith.

By Order

Sd/- R. A. Tapadar

REGISTRAR (JUDICIAL)

Memo No HC.VII-84/2020/2724-2749/A

Dated: 28-03-2023

Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin./Vig./Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judges,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification.

He/She is also requested to inform the respective Bar Associations for participation of the learned members of the Bar in the aforesaid programme virtually through the given link)

7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
9. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) Nos. I, II & III / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, NDPS Court, Guwahati, Assam.
14. The Special Judge CBI & NIA, Guwahati, Assam.
15. The Special Judge, CBI, Addl. Court Nos. 1, 2 & 3, Guwahati, Assam.
16. The Principal Judge, Family Court, Kamrup (M) Nos. I, II & III / Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)

17. The Member Secretary, Assam State Legal Services Authority.

(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).

18. The Joint Registrar (Judl./PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
19. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
20. The Secretary-cum-Registrar, Lokayukta, Assam.
21. The Chief Judicial Magistrate,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

22. The Deputy Registrar (G&C/Vigilance/Bench), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

24. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
25. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
27. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talwar
28.03.23
REGISTRAR (JUDICIAL)



SENSITIZATION PROGRAMME
on
Application of Information & Communication Technology (ICT)
in Indian Judiciary

Date: 01-04-2023 (Saturday)
Venue: K.B.R. Hall, Cotton University, Guwahati

SCHEDULE

INAUGURAL SESSION		
09.55 AM to 10.00 AM	WELCOME and FELICITATION	
10.00 AM to 10.03 AM	WELCOME ADDRESS By HON'BLE MR. JUSTICE SUMAN SHYAM, CHAIRMAN ICT Committee, Gauhati High Court	
10.03 AM to 10.08 AM	SPEECH By HON'BLE MR. JUSTICE R. C. CHAVAN, VICE-CHAIRPERSON, e-Committee, Supreme Court of India Former Judge, Bombay High Court	
10.08 AM to 10.13 AM	SPEECH By HON'BLE MR. JUSTICE SANDEEP MEHTA CHIEF JUSTICE Gauhati High Court	
10.13 AM to 10.15 AM	VOTE OF THANKS By HON'BLE MR JUSTICE (RETD.) MIR ALFAZ ALI DIRECTOR Judicial Academy, Assam	
TECHNICAL SESSION		
Duration	Topic	Resource Person
10.15 AM to 10.45 AM	❖ Change Management : <ul style="list-style-type: none">➤ Concept and need for change management➤ Process reengineering and process automation techniques adopted in the process towards the creation of a Paperless Court environment.➤ Change management through training	Hon'ble Mr. Justice A. Muhamed Mustaque Judge, High Court of Kerala
10.45 AM to 11.00 AM (TEA BREAK)		

11.00 AM to 11.30 AM	❖ Use of Information and Communication Technology in Indian Courts <ul style="list-style-type: none"> ➤ e-Committee, Supreme Court of India - (Vision and Objectives) ➤ NJDG (National Judicial Data Grid) ➤ ICJS (Inter-operable Criminal Justice Delivery System) 	Hon'ble Mr. Justice Suraj Govindaraj Judge, High Court of Karnataka
11.30 AM to 12.10 PM	❖ Paperless Courts: Advantages, Challenges, Solutions and way forward <ul style="list-style-type: none"> ➤ Sharing of experiences ➤ Navigating through Case Information System (CIS) and the tools ➤ Dispensation of Information through Telegram 	Hon'ble Dr. Justice Pushendra Singh Bhati & Hon'ble Mr. Justice Vinit Kumar Mathur Judge, Rajasthan High Court
12.10 PM to 12.25 PM	❖ A brief presentation on use of ICT in Gauhati High Court and Future Road Map	Hon'ble Mr. Justice Suman Shyam Judge, Gauhati High Court
12.25 PM to 01.00 PM	❖ Practical demonstration on paperless Courts <ul style="list-style-type: none"> ➤ E-filing of Cases and Data Entry ➤ ePayment of Court fee, fine, civil deposits, etc. ➤ FASTER (Fast and Secured Transmission of Electronic Record) ➤ Virtual Court ➤ Virtual Justice Clock ➤ Process Generation through CIS & NSTEP ➤ Legal Research: <ul style="list-style-type: none"> • e-SCR 	Dr. Parvinder Singh Arora Member Project Management, e-Committee, Supreme Court of India
01.00 PM to 01.30 PM	Panel Discussion	
LUNCH		